

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:7
ANSWERED ON:02.12.2003
DEVELOPMENT OF SLUMS UNDER NSDP
DR. KIRIT SOMAIYA;S. AJAYA KUMAR

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) the funds allocated and released to various States particularly to Maharashtra under the National Slum Development Programme during each of the last three years, State-wise;
- (b) the criteria adopted for allocating and releasing the funds to States;
- (c) the number of slums developed under the National Slum Development Programme in the major cities of the country during the last three years, State-wise;
- (d) the number of persons benefited under the scheme and the details of the developmental measures included in programme, State-wise; and
- (e) the details of the amount spent under this scheme during the said period, year-wise and State-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI BANDARU DATTATRAYA)

(a): The details of the funds allocated and released to various States including Maharashtra under National Slum Development Programme (NSDP) during each of the last three years State-wise, are given in the Annexure-I.

(b): Under NSDP funds are allocated by the Planning Commission on the basis of pro-rata slum population of the State and released by the Ministry of Finance on the recommendation of the nodal Ministry i.e. Ministry of Urban Development and Poverty Alleviation which recommends the amount on fulfilling the performance criteria as prescribed under the financial rules/regulations issued from time to time and the provisions of guidelines of NSDP.

(c)&(d): Slum development being a State Subject, implementation of NSDP rests with the State Governments, and they formulate specific plans, programmes and schemes for provision of basic amenities such as water supply, storm water drains, community bath, widening and paving of existing lanes, sewers, community latrines, street lights, community infrastructure and shelter upgradation etc. in various towns/cities as per their priorities and make necessary provision therefor. City-wise data is not maintained since the Ministry of Urban Development & Poverty Alleviation monitors the implementation of the National Slum Development Programme (NSDP) at the State level only. However, the details of the number of slum pockets developed under National Slum Development Programme (NSDP) and persons benefited since inception of the scheme, State-wise, are given in Annexure-II.

(e): The details of the amount spent under this scheme during the said period year-wise and state-wise are given in Annexure-III.

ANNEXURES REFERRED TO IN REPLY TO LOK SABHA USQ NO.7 FOR 2.12.2003.

ANNEXURE-I

NATIONAL SLUM DEVELOPMENT PROGRAMME (NSDP)

ALLOCATION AND RELEASES MADE TO THE STATES DURING THE LAST THREE YEARS UNDER NSDP.

(RS. IN LAKH)

Sl. No.	Name of States	2000-2001		2001-2002		2002-2003	
		Allocation	Released	Allocation	Released	Allocation	Released
1.	ANDHRA PRADESH	3575.00	888.89	3575.00	3575.00	3389.00	3389.00
2.	ARUNACHAL PD.	110.00	25.40	110.00	51.97	104.00	104.00
3.	ASSAM	312.00	79.80	312.00	0.00	296.00	0.00
4.	BIHAR	1775.00	685.30	1775.00	0.00	1683.00	1683.00
5.	CHHATTISGARH	434.00	434.00	434.00	434.00	411.00	411.00
6.	GOA	110.00	27.99	110.00	0.00	104.00	0.00
7.	GUJARAT	2013.00	2013.00	2013.00	2013.00	1908.00	1908.00

8.	HARYANA	565.00	513.00	565.00	513.00	536.00	536.00
9.	HIMACHAL PD.	110.00	27.65	110.00	100.00	104.00	76.53
10.	J & K	725.00	175.49	725.00	725.00	687.00	687.00
11.	JHARKHAND	893.00	893.00	893.00	893.00	847.00	0.00
12.	KARNATAKA	2174.00	2174.00	2174.00	2174.00	2061.00	2061.50
13.	KERALA	1025.00	258.68	1025.00	1025.00	972.00	972.00
14.	MADHYA PD.	1654.00	1240.50	1654.00	1654.00	1568.00	1568.00
15.	MAHARASHTRA	3904.00	1248.58	5831.00	0.00	5500.00	5500.00
16.	MANIPUR	110.00	28.78	110.00	0.00	104.00	0.00
17.	MEGHAYALA	110.00	28.55	110.00	0.00	104.00	15.43
18.	MIZORAM	110.00	110.00	110.00	110.00	104.00	104.00
19.	NAGALAND	110.00	28.55	110.00	0.00	104.00	104.00
20.	ORISSA	678.00	339.00	678.00	0.00	643.00	0.00
21.	PUNJAB	994.00	251.39	994.00	0.00	942.00	0.00
22.	RAJASTHAN	1479.00	376.50	1479.00	1479.00	1402.00	1402.00
23.	SIKKIM	110.00	25.40	110.00	0.00	104.00	0.00
24.	TAMIL NADU	2711.00	2259.17	2711.00	2711.00	2570.00	2570.00
25.	TRIPURA	110.00	110.00	110.00	110.00	104.00	104.00
26.	UTTAR PD.	4230.00	4041.45	4230.00	4230.00	4010.00	4010.00
27.	UTTARANCHAL	182.00	182.00	182.00	182.00	173.00	173.00
28.	WEST BENGAL	3768.00	3768.00	3768.00	3768.00	3572.00	3572.00

ANNEXURE-II

DETAILS OF NUMBER OF SLUM POCKETS DEVELOPED UNDER NSDP AND PERSONS BENEFITTED SINCE INCEPTION OF THE SCHEME.

Sl. No.	States/UTs	Slum Pockets Covered.	Beneficiaries
1.	ANDHRA PRADESH	3495	3852126
2.	ARUNACHAL PD.	15	13450
3.	ASSAM	194	137000
4.	BIHAR	1569	1040169
5.	CHHATTISGARH	168	286000
6.	GOA	0#	0#
7.	GUJARAT	910	2123050
8.	HARYANA	408	393560
9.	HIMACHAL PD.	255	189556
10.	J & K	36	502339
11.	JHARKHAND	0#	0#
12.	KARNATAKA	482	486498
13.	KERALA	682	54951
14.	MADHYA PD.	5800	3689906
15.	MAHARASHTRA	2614	1609171
16.	MANIPUR	28	460335
17.	MEGHAYALA	26	36000
18.	MIZORAM	115	38760
19.	NAGALAND	7	3500
20.	ORISSA	1873	1208000
21.	PUNJAB	411	834000
22.	RAJASTHAN	1730	706053
23.	SIKKIM	0#	0#
24.	TAMIL NADU	1855	3692270
25.	TRIPURA	94	61785
26.	UTTAR PD.	3247	7459000
27.	UTTARANCHAL	182	292963
28.	WEST BENGAL	31627	6450000

NOT REPORTED.

ANNEXURE-III

NATIONAL SLUM DEVELOPMENT PROGRAMME (NSDP)

YEAR-WISE EXPENDITURE AS REPORTED BY THE STATES IN THE QUARTERLY PROGRESS REPORTS (QPRs)

(Rs.in lakh)

Sl. No.	State/UT	2000-2001	2001-02	2002-03
1.	2.	3.	4.	5.
1.	ANDHRA PRADESH	1534.16	2196.25	3670.89
2.	ARUNACHAL PD.	108.92	19.23	85.00
3.	ASSAM	203.85	80.86	130.94
4.	BIHAR	1867.60	0.00	0.00
5.	CHHATTISGARH	228.24	151.65	373.34
6.	GOA	0.00	0.00	0.00
7.	GUJARAT	1500.00	1303.74	1500.01

8.	HARYANA	167.34	20.76	847.86
9.	HIMACHAL PD.	110.00	110.00	0.00
10.	J & K	723.96	726.04	687.00
11.	JHARKHAND	0.00	0.00	0.00
12.	KARNATAKA	2174.00	2174.00	1030.00
13.	KERALA	1996.50	504.76	373.19
14.	MADHYA PD.	1020.52	2654.33	1558.27
15.	MAHARASHTRA	2767.57	7706.70	4312.58
16.	MANIPUR	0.00	0.00	0.00
17.	MEGHAYALA	33.59	0.00	0.00
18.	MIZORAM	110.00	110.00	0.00
19.	NAGALAND	110.00	60.00	0.00
20.	ORISSA	397.30	218.00	116.50
21.	PUNJAB	758.59	211.79	98.92
22.	RAJASTHAN	2053.09	1180.46	1175.97
23.	SIKKIM	0.00	0.00	0.00
24.	TAMIL NADU	2439.90	2711.00	0.00
25.	TRIPURA	110.00	110.00	104.00
26.	UTTAR PD.	4586.95	4961.23	4447.64
27.	UTTARANCHAL	0.00	73.86	185.58
28.	WEST BENGAL	4648.75	3738.27	3644.58
